

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/4430 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Geeta Baishya Changkakati.
Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the 25th July, 2018.

Sub:- **Casual Leave along with station leave permission.**

Ref:- Your letter No. FC.XII-3/2018/106/E, dtd. 03.07.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 07.07.2018 along with station leave permission from the evening of 06.07.2018 till the morning of 09.07.2018 has been granted/~~rejected~~.

The Counsellor, Family Court, Dhubri, will remain in-charge of the Court and Office of the Family Court, Dhubri, during your absence on leave.

Yours faithfully,


JOINT REGISTRAR(VIGILANCE)
